

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.4593
TO BE ANSWERED ON THE 12TH AUGUST, 2016

SHORT SERVICE COMMISSION

4593. DR. BOORA NARSAIAH GOUD:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) the aims and objectives of Short Service Commission (SSC);
- (b) whether SSC officers leaving Army during the last three years;
- (c) if so, the details thereof and the reasons therefor; and
- (d) the steps taken by the Government to provide incentives to SSC officers in order to retain them?

A N S W E R

MINISTER OF DEFENCE

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(SHRI MANOHAR PARRIKAR)

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(a) The aims and objectives of Short Service Commission are to address shortage of officers at Unit level, reducing promotional pressure in the pyramidal structure of the Armed Forces by way of early exit etc.

(b) & (c): Number of Short Service Commissioned Officers (SSCOs) released in the last three years are as under:

Year	Number of SSCOs released
2013	101
2014	36
2015	37

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The SSCOs are released from Service on their own request / completion of tenure / on being considered unfit for further retention in Service.

(d) It has been the constant Endeavour of the Government to make Short Service Commission (SSC) more attractive. These include extending time based promotion to the substantive rank of Captain, Major and Lieutenant Colonel after 2, 6 and 13 years of reckonable service respectively to SSC officers, increase in tenure of SSC officers from 10 years to 14 years, grant of re-employment to SSC officers after 14 years of service.
